

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To,
All Pr. District and Sessions Judge.

No: 38607-29/ST Date 29/09/2018

Subject:- Computerisation of Document Registration in J&K.

Sir,

Kindly furnish the below tabulated information, District Wise/Court Wise, to this office within three days:

No. of Registrations done in the year 2017 (01.01.2017 to 31.12.2017)	Amount of Stamp duty used in these Registrations during the year 2017 (01.01.2017 to 31.12.2017)

Matter may be treated as most urgent

Yours faithfully,


Assistant Registrar

High court Fax ST. S Sr -
01942506639

No:- 38607-29-STs

Dt:- 29-9-18

✓ Copy forwarded to Incharge N.I.C. High Court Wing, Sgr. for up-loading on the High Court web site.


Asst. Registrar